

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBA/9769/2026 ARBA/3/2026	M/S UTILITY POWERTECH LTD., ANGUL VS M/S A.P CONSTRUCTIONS, ANGUL	SANTOSH KUMAR DWIVEDY VS	// SR CIVIL JUDGE (COMMERCIAL COURT) Arbp/000022/2017
2	D-BLAPL/7403/2026 BLAPL/2449/2026	IMANUEL RAITA VS STATE OF ODISHA	MAHES DAS VS	//0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/000005/2026
3	D-BLAPL/6646/2026 BLAPL/2450/2026	NIRMALA KUMARI VS STATE OF ODISHA	SANJUKTA MUNDA VS	// SPL.JUDGE SAMBALPUR(Sambalpur) TR/000006/2026
4	D-BLAPL/7408/2026 BLAPL/2451/2026	KARTIK NAIK VS STATE OF ODISHA	SIDHESWAR MALLIK VS	BALICHANDRAPUR /107 /2025 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/000050/2025
5	D-BLAPL/22102/2025 BLAPL/2452/2026	BUDU HANTAL @ KALIA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	PADWA /56 /2021 SPECIAL JUDGE,KORAPUT(Koraput) TR/000064/2021
6	D-BLAPL/7357/2026 BLAPL/2453/2026	KUMAR PARABHOI VS STATE OF ODISHA	JNYANANANDA PANDA VS	BANGOMUNDA /125 /2025 SPECIAL JUDGE (POCSO), BALANGIR(Balangir) Spl/000031/2025
7	D-BLAPL/6419/2026 BLAPL/2454/2026	LALAN SAHA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /57 /2023 A.D.J.,JALESWAR(Baleshwar) Spl/000043/2023
8	D-BLAPL/7414/2026 BLAPL/2455/2026	NIRAKAR DAS VS STATE OF ODISHA	SRICHARAN DAS VS	MANGALA BAG /11 /2026 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/000028/2026
9	D-BLAPL/7362/2026 BLAPL/2456/2026	RAMDILAVAR HARIJAN VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BOUDH /150 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/000049/2024
10	D-BLAPL/7379/2026 BLAPL/2457/2026	SANJIT BISWAS VS STATE OF ODISHA	RAKESH KUMAR ROUTH VS	CHAULIAGANJA /257 /2025 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) ST/0000315/2025
11	D-BLAPL/6860/2026 BLAPL/2458/2026	NIRANJAN BHANDEKAR @ SWADHIN VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	KHETRARAJPUR /227 /2023 DISTRICT & SESSIONS JUDGE,SAMBALPUR ST/000065/2024

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12	D-BLAPL/7392/2026 BLAPL/2459/2026	ASHOK KUMAR MOHANTA VS STATE OF ODISHA	KULDEEP MOHANTY VS	RAIRANGPUR TOWN /46 /2026 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGPUR CT/0000184/2026
13	D-BLAPL/7165/2026 BLAPL/2460/2026	SANKAR NAIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BAGHAMARI /119 /2025 2ND A.D.J.,KHURDA(Khordha) ST/0000264/2025
14	D-BLAPL/7397/2026 BLAPL/2461/2026	PINTU RAO VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /18 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000076/2026
15	D-BLAPL/7402/2026 BLAPL/2462/2026	DAMODAR PRASAD YADAV VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /20 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000079/2026
16	D-BLAPL/7393/2026 BLAPL/2463/2026	KABULI BEHERA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	Maitri Vihar PS /82 /2026 DISTRICT & SESSIONS JUDGE,BHUBANESHWAR TR/0000127/2026
17	D-BLAPL/7418/2026 BLAPL/2464/2026	KANHA @ DEBASIS SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NISCHINTAKOILI /5 /2026 J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0000007/2026
18	D-BLAPL/6828/2026 BLAPL/2465/2026	JITENDRA MAHATO VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	KANIHA /35 /2026 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Angul) GR/0000220/2026
19	D-BLAPL/7433/2026 BLAPL/2466/2026	DURYODHAN BARIHA VS STATE OF ODISHA	JAGABANDHU SAHU VS	MELCHHAMUNDA /232 /2025 SPECIAL JUDGE (POCSO), BARGARH(Bargarh) Spl/0000054/2025
20	D-BLAPL/7514/2026 BLAPL/2467/2026	LAMBODAR SAHOO @ KANHA SAHOO VS STATE OF ODISHA	KARUNAKAR NAYAK VS	PATTAMUNDAI RURAL PS /517 /2025 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI GR/0000896/2025
21	D-BLAPL/7439/2026 BLAPL/2468/2026	ABHISEK HOTA @ ABHISEKH HOTA @ ABHISHEK HOTA VS STATE OF ODISHA	JYOTI RANJAN DEO VS	BINIKA /219 /2025 J.M.F.C.,BINIKA(Sonepur) GR/0000210/2025
22	D-BLAPL/7503/2026 BLAPL/2469/2026	SAKIL KHAN VS STATE OF ODISHA	ASHOK KUMAR JENA VS	KHUNTUNI /161 /2024 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack) CT/0000499/2024
23	D-BLAPL/7278/2026	SOUMYA RANJAN BARIK	JAYAKRISHNA MOHAPATRA	NCB BHUBANESHWAR /3 /2026

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	BLAPL/2470/2026	VS STATE OF ODISHA	VS	A.D.J.,UDALA(Mayurbhanj) Spl/0000002/2026
24	D-BLAPL/7509/2026 BLAPL/2471/2026	PABITRA GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj)
25	D-BLAPL/7501/2026 BLAPL/2472/2026	DILLIP KUMAR GHOSE VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	2(A)CC/0000014/2024 SAHADEV KHUNTA /229 /2025 DISTRICT & SESSIONS JUDGE,BALASO
26	D-BLAPL/7323/2026 BLAPL/2473/2026	VISHAL BENEDICT TOPPO VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	ST/0000238/2025 BOUDH /318 /2024 SPECIAL JUDGE,BAUDH(Baudh)
27	D-BLAPL/7319/2026 BLAPL/2474/2026	JHAMPUDA @ SUDHIR MANDAL VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	Spl/0000083/2024 BHOGRAI /393 /2025 SPECIAL JUDGE (POCSO), BALASORE(E
28	D-BLAPL/7409/2026 BLAPL/2475/2026	MANTU SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	Spl/0000404/2025 PARJANG /515 /2025 A.D.J.,KAMAKHYANAGAR(Dhenkanal)
29	D-BLAPL/7490/2026 BLAPL/2476/2026	MANOJ KUMAR PRADHAN VS STATE OF ODISHA	MITU KUMAR BISWAL VS	CT/0000040/2026 / / SPECIAL JUDGE,BHANJANAGAR(Ganjar
30	D-BLAPL/7471/2026 BLAPL/2477/2026	LIKESWAR MALLICK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	2(A)CC/0000028/2025 / /0 SPECIAL JUDGE,BALLIGUDA(Kandhama
31	D-BLAPL/7479/2026 BLAPL/2478/2026	VELLANKIRI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	2(A)CC/0000012/2026 / /0 SPECIAL JUDGE,BALLIGUDA(Kandhama
32	D-BLAPL/6883/2026 BLAPL/2479/2026	RAJESH MOHAPATRA @ RAJA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	2(A)CC/0000043/2025 KHARABEL NAGAR P.S. /111 /2022 A.D.J.,BHUBANESWAR(Khordha)
33	D-BLAPL/7037/2026 BLAPL/2480/2026	SASTHI BAGH @ SASTI BAG VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	CT/0000109/2022 SONEPUR /113 /2025 A.D.J.,SONEPUR(Sonepur)
34	D-BLAPL/7499/2026 BLAPL/2481/2026	SURAJ @ GEDA PRADHAN VS	SUSHANTA HARICHANDAN VS	ST/0000001/2026 PURIGHAT /254 /2025 2ND A.D.J.,CUTTACK(Cuttack)

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35	D-BLAPL/7315/2026 BLAPL/2482/2026	STATE OF ODISHA CHHBILA KUMAR NATH VS	BISWAJIT RANJAN TRIPATHY VS	ST/0000342/2025 BOUDH /221 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000091/2025
36	D-BLAPL/7133/2026 BLAPL/2483/2026	STATE OF ODISHA BABU NAIK VS	JAYADEBA BEHERA VS	JAGANNATHA PRASAD /34 /2021 AD-HOC A.D.J.(FTSC),BERHAMPUR(Ganjam) Spl/0000030/2021
37	D-BLAPL/7472/2026 BLAPL/2484/2026	STATE OF ODISHA BHABESH RAJ CHOUDHURY VS	SIDHARTHA SANKAR RAY (2) VS	CHANDIPOSHPS /17 /2025 A.D.J.-CUM-SPECIAL JUDGE,BONAI(Sur) ST/0000040/2025
38	D-BLAPL/4633/2026 BLAPL/2485/2026	STATE OF ODISHA GUNJAN MAHADEO ADSUL VS	DAYANIDHI MISHRA VS	MOHANA /106 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Ganjam) Spl/0000070/2023
39	D-BLAPL/6822/2026 BLAPL/2486/2026	STATE OF ODISHA SNEHABAS MOHANTY VS	MILTON DAS VS	PIPLI /83 /2026 J.M.F.C.,PIPLI(Puri) GR/0000118/2026
40	D-BLAPL/7385/2026 BLAPL/2487/2026	STATE OF ODISHA RANJAN KUMAR SAHU @ RANJAN SAHU VS	NRUSINGHA NANDA MOHAPATRA VS	PURUSHOTTAMPUR /325 /2025 A.D.J.,CHATRAPUR(Ganjam) ST/0000215/2025
41	D-BLAPL/7459/2026 BLAPL/2488/2026	STATE OF ODISHA AJAY SAMAL @ TOFAN VS	SWAYAMPRAVA DASH VS	TALCHER TOWN /902 /2022 A.D.J.,TALCHER(Anugul) CT/0000044/2023
42	D-BLAPL/7465/2026 BLAPL/2489/2026	STATE OF ODISHA JOGENDRA SINGH VS	SARADA PRASAD DASH VS	KHAIRA /83 /2025 A.D.J., SORO(Baleshwar) ST/0000230/2025
43	D-BLAPL/7468/2026 BLAPL/2490/2026	STATE OF ODISHA SURAJ KUMAR SINGH VS	SIDHARTHA SANKAR RAY (2) VS	CHANDIPOSHPS /17 /2025 A.D.J.-CUM-SPECIAL JUDGE,BONAI(Sur) ST/0000040/2025
44	D-BLAPL/5708/2026 BLAPL/2491/2026	STATE OF ODISHA SUBRAT KUMAR PALO VS	ARUPA NANDA DAS VS	BERHAMPUR SADAR /141 /2019 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0000803/2019
45	D-CMAPL/11012/2026 CMAPL/27/2026	STATE OF ODISHA JEEVANDHARA NURSING HOME,CUTTACK VS STATE OF ODISHA	ADV. VS	// () //

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46	D-CMAPL/11013/2026 CMAPL/28/2026	JEEVANDHARA NURSING HOME,CUTTACK VS STATE OF ODISHA	ADV. VS	// () //
47	D-CMP/10654/2026 CMP/469/2026	ABHIMANYU RAY VS URBASHI RAUL	UMA CHARAN MISHRA VS	// CIVIL JUDGE (SD),KHURDA(Khordha) IA/0000001/2026
48	D-CMP/10498/2026 CMP/470/2026	PRASANT PRADHAN@PRASANTA KUMAR PRADHAN VS JAHIRA KHAN	UMAKANTA BARIK VS	// CIVIL JUDGE(S.D.),KHARIAR(Nuapada) CS/0000100/2019
49	D-CMP/10653/2026 CMP/471/2026	KARUNAKAR MOHANTY VS DILLIP SADANGI	AMIT PRASAD BOSE VS	// CIVIL JUDGE (JD),BHADRAK(Bhadrak) CS/0001079/2023
50	D-CMP/11077/2026 CMP/472/2026	NATIONAL ALUMINIUM COMPANY LTD., ANGUL VS UBV INFRASTRUCTURE LTD., CHHATISHGARH	SOMYAJIT MOHANTY VS	// SR CIVIL JUDGE (COMMERCIAL COURT) EP/0000092/2019
51	D-CMP/9542/2026 CMP/473/2026	DEBARAJ NAYAK VS RAMAKANTA PRADHAN	SUSANTA KUMAR LENKA VS	// CIVIL JUDGE (SD),BALLIGUDA(Kandhar) CS/0000025/2021
52	D-CMP/10796/2026 CMP/474/2026	DILLIP KUMAR BARIK VS PARBATI SENAPATI	ACHYUTANANDA PATTANAIAK VS	// A.D.J.,BHADRAK(Bhadrak) Fao/0000040/2025
53	D-CMP/11043/2026 CMP/475/2026	SOPHIA JUNIOR COLLEGE, LINK ROAD, CUTTACK VS DULA DEI	ASHOK KUMAR SARANGI VS	// CIVIL JUDGE (JD),1ST COURT,CUTTACK CS/0000135/2016
54	D-CONTC/6626/2026 CONTC/1481/2026	SAMEER RANJAN PALHAR VS RAJIB LOCHAN SINGH, OAS, SEC., OSSC, KHURDA	ADV. VS	// () //
55	D-CONTC/7499/2026 CONTC/1482/2026	NARAYANA PADHY VS BIKASH RANJAN, O.A.S, TAHASILDAR, BALIKUDA	ADV. VS	// () //
56	D-CONTC/9568/2026 CONTC/1483/2026	DR.ANTARYAMI PANDA VS ARVIND AGRAWAL, I.A.S	ADV. VS	// () //
57	D-CONTC/9646/2026	JOGESWAR PANDA	ADV.	//

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	CONTC/1484/2026	VS	VS	0
58	D-CONTC/9647/2026	DR.N.THIRUMALA NAIK, COMM CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR	ADV.	//
	CONTC/1485/2026	LAXMIKANTA PATTANAYAK	VS	0
59	D-CONTC/9822/2026	DR.N.THIRUMALA NAIK, COMM-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR	ADV	//
	CONTC/1486/2026	MANAGING COMMITTEE OF ANTYODAYA HIGH SCHOOL,DEULISAHI	VS	0
60	D-CONTC/10188/2026	DR. N THIRUMALA NAIK,IAS, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.	BHOJARAJ SETH	//
	CONTC/1487/2026	DEBARCHAN BHOI	VS	0
61	D-CONTC/10260/2026	SURESH PANT,PRINCIPAL ,PCCF,BHUBANESWAR,KHURDA	ADV.	//
	CONTC/1488/2026	SIBA PRASADA PANIGRAHI	VS	0
62	D-CONTC/10508/2026	PROF.DIPAK KUMAR SAHOO,VICE CHANCELLOR,VEER SURENDRA SAI UNIVERSITY OF TECHNOLOGY,BURLA,SAMBALPUR	ADV	//
	CONTC/1489/2026	SANKARSAN SAMAL	VS	0
63	D-CONTC/8795/2026	DHARITRY MISHRA, GENERAL MANAGER, ODISHA STATE AGRICULTURAL MARKETING BOARD	BHABATOSH PARHI	//
	CONTC/1490/2026	SURAMA DASH	VS	0
64	D-CONTC/8786/2026	DR. N.THIRUMALA NAIK, IAS	ADV.	//
	CONTC/1491/2026	KALPANA NATH	VS	0
65	D-CONTC/8849/2026	PARESH CHANDRA PATRA, DISTRICT EDUCATION OFFICER, DHENKANAL	ADV.	//
	CONTC/1492/2026	MANOJ KUMAR PATEL	VS	0
66	D-CONTC/8863/2026	SHUBHA SARMA, IAS	SANDHYARANI PANI	//
	CONTC/1493/2026	ISWAR PRASAD NANDA	VS	0
67	D-CONTC/10523/2026	ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	ADV	//
	CONTC/1494/2026	BIJAYA KUMAR SATPATHY	VS	0
68	D-CONTC/8623/2026	DHARITRY MISHRA, GENERAL MANAGER, ODISHA STATE AGRICULTURAL MARKETING BOARD,BHUBANESWAR	ADV.	//
	CONTC/1495/2026	SUSANTA KUMAR SAMANTARAY	VS	0

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69	D-CONTC/9003/2026 CONTC/1496/2026	SATYABRATA SAHU, I.A.S RADHA MOHAN PRADHAN VS V.KEERTHI VASAN, IAS	ADV. VS	// // ()
70	D-CONTC/10183/2026 CONTC/1497/2026	SAMSARA KHATUN VS P.L. HARANADH,CHAIRMAN,PARADIP PORT,PARADIP	ADV. VS	// // ()
71	D-CONTC/10830/2026 CONTC/1498/2026	RANJAN KUMAR NAYAK VS HEMAKANT SAY, COLLECTOR AND DIST.MAGISTRATE, MAYURBHANJ	ADV. VS	// // ()
72	D-CONTC/3371/2026 CONTC/1499/2026	SALIMDHAR MAJHI VS TULA MUDULI, TAHASILDAR, KODINGA	MANOJ KUMAR PATI VS	// // ()
73	D-CONTC/6815/2026 CONTC/1500/2026	KASINATH BIDY APITH, KENDUDIHA VS DR.NOONSAVATH THIRUMALA NAIK, I.A.S	ADV. VS	// // ()
74	D-CONTC/8864/2026 CONTC/1501/2026	PRASANTA KUMAR DAS VS HEMANT SHARMA,IAS,PRINCIPAL SECRETARY TO GOVT. HOME DEPTT.	ADV VS	// // ()
75	D-CONTC/8865/2026 CONTC/1502/2026	MANOJ KUMAR DAKUA VS USHA PADHEE,IAS, PRINCIPAL SECRETARY HOUSING AND URBAN DEVELOPMENT DEPTT.	SANDHYARANI PANI VS	// // ()
76	D-CONTC/8874/2026 CONTC/1503/2026	BELAMANI DEI VS GIRISH S.N., I.A.S	ADV. VS	// // ()
77	D-CONTC/9013/2026 CONTC/1504/2026	PRATAP KUMAR RATH VS ARAVIND AGRAWAL, I.A.S	SAIBRATA RATH VS	// // ()
78	D-CONTC/9085/2026 CONTC/1505/2026	BIJAYA @ BIJAY KUMAR SAHOO VS ARVIND AGRAWAL, I.A.S	ADV. VS	// // ()
79	D-CONTC/9093/2026 CONTC/1506/2026	RAMA CHANDRA DASH VS ARVIND AGRAWAL, I.A.S	SANGRAM JENA VS	// // ()

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80	D-CRLA/6274/2026 CRLA/273/2026	ROHIT NAYAK VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /65 /2025 AD-HOC A.D.J.(FTSC),PHULBANI(Kandh Spl/0000017/2025
81	D-CRLA/7268/2026 CRLA/274/2026	AMAR KUMAR DAS VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	JEYPORE VIGILANCE /48 /2009 SPL. JUDGE (VIG),BHAWANIPATNA(Ka GR/0000048/2009
82	D-CRLMA/7256/2026 CRLMA/39/2026	SAYED MOHMMED HABIB@SAYED MOHAMMED HABIB VS STATE OF ODISHA	RAKESH BEHERA VS	BHADRAK TOWN /274 /2016 (//
83	D-CRLMC/7342/2026 CRLMC/866/2026	KARTIK LAMA @ BAHADUR VS STATE OF ODISHA	PRANAY KUMAR MAHARAJ VS	JEYPORE SADAR /85 /2021 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000034/2021
84	D-CRLMC/7177/2026 CRLMC/867/2026	SUNDARI MUNDA VS STATE OF ODISHA(VIG.)	MANAS KUMAR CHAND VS	SAMBALPUR VIGILANCE /14 /2023 SPECIAL JUDGE(VIG),BARGARH(Bargar CRMC/0000007/2025
85	D-CRLMC/7186/2026 CRLMC/868/2026	ANUPAMA BHAGAT VS STATE OF ODISHA(VIG.)	MANAS KUMAR CHAND VS	SAMBALPUR VIGILANCE /14 /2023 SPECIAL JUDGE(VIG),BARGARH(Bargar CRMC/0000005/2025
86	D-CRLMC/5101/2026 CRLMC/869/2026	SAMPAD MOHANTY VS KADAMBINI DAS	NIRANJAN PRASAD PATRA VS	//0 S.D.J.M.,(PANPOSH), ROURKELA(Sundar MIS.CASE/0000062/2024
87	D-CRLMC/7586/2026 CRLMC/870/2026	REBA MOHANTY VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	//0 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M ICC/0000032/2024
88	D-CRLMC/6853/2026 CRLMC/871/2026	SANJAY KUMAR DAS VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	KHAIRA /384 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001934/2025
89	D-CRLMC/7224/2026 CRLMC/872/2026	CHANDRA SEKHAR ROUT VS STATE OF ODISHA	Akhand VS	PATTAMUNDAI /72 /2026 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAI GR/0000177/2026
90	D-CRLMC/6864/2026 CRLMC/873/2026	ALOK PRAJAPATI VS STATE OF ODISHA	UPENDRA KUMAR PANDEY VS	RAGHUNATHPALI /181 /2022 1ST. A.D.J.,ROURKELA(Sundargarh) ST/0000195/2023
91	D-CRLMC/7337/2026	JUBARAJ MAHALA	PUJARANI MUDULI	//0

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	CRLMC/874/2026	VS STATE OF ODISHA	VS	S.D.J.M.,BHADRAK(Bhadrak) ICC/0000147/2020
92	D-CRLMC/7098/2026 CRLMC/875/2026	PRADEEP GOUDA@PRADEEPTA KISHORE GOUDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR (KODALA) /71 /2017 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000179/2010
93	D-CRLMC/7345/2026 CRLMC/876/2026	RAJAMAN SULTAN @ RAJA @ MAN BAHADUR VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA SADAR /218 /2025 DISTRICT AND SESSIONS JUDGE,JHAR CRMC/0000034/2025
94	D-CRLMC/7104/2026 CRLMC/877/2026	LINGARAJ BEHERA VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	SPL.TASK FORCE /4 /2023 A.D.J.,TITILAGARH(Balangir) CRA/0000006/2024
95	D-CRLMC/7130/2026 CRLMC/878/2026	SRIHARI BISWAL VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR (KODALA) /5 /2017 A.D.J.,KODALA(Ganjam) ST/0000067/2020
96	D-CRLMC/7347/2026 CRLMC/879/2026	AMAN DATTANI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA SADAR /218 /2025 DISTRICT AND SESSIONS JUDGE,JHAR CRMC/0000033/2025
97	D-CRLMC/34025/2025 CRLMC/880/2026	BHUBANANANDA BIHARI@BHUBANE VS STATE OF ODISHA	CHHABILAL NIAL VS	JUNAGARH /281 /2024 J.M.F.C.,JUNAGARH(Kalahandi) CT/0000275/2024
98	D-CRLMC/7361/2026 CRLMC/881/2026	SAMBARU NAYAK VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /119 /2024 DISTRICT & SESIONS JUDGE,JEYPORE GR/0000428/2024
99	D-CRLMC/7303/2026 CRLMC/882/2026	SOUMYA RANJAN BIJAY KUMAR PATRA VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	AUL /121 /2021 J.M.F.C.,AUL(Kendrapara) GR/0000238/2021
100	D-CRLMC/4674/2026 CRLMC/883/2026	NRUSINGHA BEHERA VS STATE OF ODISHA	PRADEEPTA KUMAR BEHERA VS	TANGI /109 /2017 1ST A.D.J., CUTTACK(Cuttack) ST/0000232/2018
101	D-CRLMC/7547/2026 CRLMC/884/2026	RANJITA JENA VS STATE OF ODISHA	PADMANAV BHUTIA VS	/ /0 JUDGE, FAMILY COURT,JAJPUR(Jajapur) Crp/0000050/2023
102	D-CRLMC/6868/2026 CRLMC/885/2026	BASUDEV BEHERA VS	DEBASNAN DAS VS	JAGATSINGPUR /13 /1999 A.D.J.,JAGATSINGHPUR(Jagatsinghapur)

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103	D-CRLMC/7512/2026 CRLMC/886/2026	STATE OF ODISHA ABHISEKH @ AVISEKA SAHOO VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	ST/0000164/2004 BHANDARIPOKHARI /190 /2023 AD-HOC A.D.J.(FTSC),BHADRAK(Bhadra) ST/0000128/2025
104	D-CRLMC/7521/2026 CRLMC/887/2026	STATE OF ODISHA PRATEEK KUMAR MOHARANA @ PRATEEK MOHARANA VS STATE OF ODISHA	BRAJA BHUSAN SAHOO VS	// J.M.F.C,CUTTACK(Cuttack) ICC/0000028/2023
105	D-CRLMC/7078/2026 CRLMC/888/2026	STATE OF ODISHA SUSHIL KUMAR SAHOO@GANESH VS STATE OF ODISHA	PRONOY MOHANTY VS	NANDANKANAN /222 /2025 J.M.F.C.,BHUBANESWAR(Khordha) GR/0001117/2025
106	D-CRLMC/7285/2026 CRLMC/889/2026	STATE OF ODISHA SANJAY KUMAR BISOI VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	//0 DISTRICT & SESIONS JUDGE,JEYPORE CRA/0000001/2025
107	D-CRLMP/7420/2026 CRLMP/363/2026	STATE OF ODISHA MUKESH AGRAWAL VS STATE OF ODISHA	SUBHAM AGRAWAL VS	//0 (//
108	D-CRLMP/7553/2026 CRLMP/364/2026	STATE OF ODISHA PUSPARANI MISHRA VS PRAKASH KUMAR KAR	UMA CHARAN MISHRA VS	//0 JUDGE FAMILY COURT,PURI(Puri) IA/0000040/2025
109	D-CRLMP/7799/2026 CRLMP/365/2026	STATE OF ODISHA SHAILA PRADHAN VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	NIMAKHANDI /32 /2026 (//
110	D-CRLREV/5825/2026 CRLREV/205/2026	STATE OF ODISHA DILLIP KUMAR PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	PADAMPUR /318 /2025 A.D.J.,PADAMPUR(Bargarh) Spl/0000057/2025
111	D-CRLREV/7444/2026 CRLREV/206/2026	STATE OF ODISHA PADMALOCHAN SWAIN VS STATE OF ODISHA	SK. ZAFARULLA VS	DHARMASALA /372 /2006 A.D.J.,CHANDIKHOLE(Jajapur) CRA/0000001/2012
112	D-FAO/10632/2026 FAO/103/2026	STATE OF ODISHA JHUNU ROUT VS UNION OF INDIA	DEBASISH PATNAIK VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR Oa/0000208/2024
113	D-LAA/8934/2026 LAA/21/2026	SPL. LAND ACQUISITION OFFICER,TALCHER BIMLAGARH NEW BG RAIL LINK PROJECT, TALCHER VS NIDHI MAHANTA	SCITIA KUMAR PATNAIK,A.G.A VS	// PO, LA, R AND RA (ND), SAMBALPUR(Sambalpur) LA/0000084/2023

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114	D-LAA/9529/2026 LAA/22/2026	LAND ACQUISITION ZONE OFFICER OF KHURDA ROAD,BOLANGIR NEW BG RAIL LINE VS SATYANARAYAN MAHAKUD	ADAM ALI KHAN VS	// L.A.R. and R. AUTHORITY,BERHAMPUR LAR/0000075/2020
115	D-LAA/43052/2025 LAA/23/2026	BIJAYA BHARAT MOHAPATRA VS CHIEF ENGINEER(CONSTRUCTION),EAST COAST RAILWAY, BHUBANESWAR	M/S. BIRANCHI NARAYAN MOHANTY, SOUMYA JYOTI/BISWAL VS	CIVIL JUDGE (SD),KUJANG(Jagatsinghap LAR/0000012/2015
116	D-LAA/43057/2025 LAA/24/2026	BIJAYA BHARAT MOHAPATRA VS CHIEF ENGINEER(CONSTRUCTION),EAST COAST RAILWAY,BHUBANESWAR	M/S. BIRANCHI NARAYAN MOHANTY, SOUMYA JYOTI/BISWAL VS	CIVIL JUDGE (SD),KUJANG(Jagatsinghap LAR/0000014/2015
117	D-LAA/43060/2025 LAA/25/2026	BIJAYA BHARTA MOHAPATRA VS CHIEF ENGINEER (CONSTRUCTION), EAST COAST RAILWAY,BHUBANESWAR	M/S. BIRANCHI NARAYAN MOHANTY, SOUMYA JYOTI/BISWAL VS	CIVIL JUDGE (SD),KUJANG(Jagatsinghap LAR/0000016/2015
118	D-LAA/43061/2025 LAA/26/2026	BIJAYA BHARAT MOHAPATRA VS CHIEF ENGINEER (CONSTRUCTION), EAST COAST RAILWAY, BHUBANESWAR	M/S. BIRANCHI NARAYAN MOHANTY, SOUMYA JYOTI/BISWAL VS	CIVIL JUDGE (SD),KUJANG(Jagatsinghap LAR/0000013/2015
119	D-LAA/43083/2025 LAA/27/2026	BIJAYA BHARAT MOHAPATRA VS CHIEF ENGINEER (CONSTRUCTION), EAST COAST RAILWAY, BHUBANESWAR	M/S. BIRANCHI NARAYAN MOHANTY, SOUMYA JYOTI/BISWAL VS	CIVIL JUDGE (SD),KUJANG(Jagatsinghap LAR/0000011/2015
120	D-LAA/44859/2025 LAA/28/2026	BIJAYA BHARAT MOHAPATRA VS CHIEF ENGINEER (CONSTRUCTION), EAST COST RAILWAY,BHUBANESWAR	M/S. BIRANCHI NARAYAN MOHANTY, SOUMYA JYOTI/BISWAL VS	CIVIL JUDGE (SD),KUJANG(Jagatsinghap LAR/0000010/2015
121	D-MACA/4674/2026 MACA/267/2026	D.M.,LEGAL CELL,ORIENTAL INSURANCE CO. LTD.,SAMBALPUR VS NILAMANI SWAIN	ADAM ALI KHAN VS	// A.D.J.,DHENKANAL(Dhenkanal) Mac/0000119/2022
122	D-MACA/5298/2026 MACA/268/2026	M/S.LIBERTY GENERAL INSURANCE CO. LTD.,MAHARASHTRA VS ANNAPURNA ROUL	ADAM ALI KHAN VS	// I MACT,BALASORE(Baleshwar) Mac/0000069/2023
123	D-MACA/5750/2026 MACA/269/2026	D.M.,MAGMA HDI GENERAL INSURANCE CO. LTD.,KHURDA VS RANJAN MALIK	ADAM ALI KHAN VS	// 1ST M.A.C.T., KENDRAPARA(Kendrapara Mac/0000138/2023
124	D-MACA/10669/2026 MACA/270/2026	SATYA NARAYAN PATTNAIK @ SATYA PATTNAIK VS BALABHADRA PRUSTY	PRADEEP KUMAR MISHRA VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000305/2017
125	D-MACA/10870/2026	D.M.,SRIRAM GENERAL INSURANCE CO. LTD.,RAJASTHAN	ADAM ALI KHAN	//

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	MACA/271/2026	VS BANDAN SINGH	VS	6TH M.A.C.T,KARANJIA(Mayurbhanj) Mac/0000070/2012
126	D-MACA/10873/2026 MACA/272/2026	D.M.,SRIRAM GENERAL INSURANCE CO. LTD.,RAJASTHAN VS MUKTA SINGH	ADAM ALI KHAN VS	// 6TH M.A.C.T,KARANJIA(Mayurbhanj) Mac/0000071/2012
127	D-MATA/8980/2026 MATA/91/2026	RAJIB BHOI VS RINKI BHOI	ABHIJIT DAS VS	// JUDGE, FAMILY COURT, SAMBALPUR CP/0000019/2025
128	D-MATA/9539/2026 MATA/92/2026	PRAVATI SAHOO VS SUDHIRA KUMAR SAHOO	BHAGABAT PRASAD RATH VS	// JUDGE FAMILY COURT,BHUBANESWAR CP/0000297/2016
129	D-MATA/6462/2026 MATA/93/2026	TARAKANTA MOHANTY VS BIDYUTLATA MOHANTY	SANJAY KUMAR DAS VS	// JUDGE FAMILY COURT-II,BHUBANESWAR IA/0000067/2024
130	D-RPFAM/10465/2026 RPFAM/75/2026	SOUMYA RANJAN MOHANTY VS RANJITA PARIDA	AMULYA RATNA PANDA VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) Crp/0000251/2024
131	D-RSA/9825/2026 RSA/141/2026	CHARULATA SINGH VS SARALA RAM	PRADEEP KUMAR MOHAPATRA VS	// A.D.J.,JAJPUR(Jajapur) RFA/0000055/2006
132	D-STREV/54823/2025 STREV/4/2026	M/S MANGALAM TIMBER PRODUCTS LTD., BHUBANESWAR VS STATE OF ODISHA	CHITTA RANAJAN DAS VS	// JUDICIAL MEMBER, ODISHA SALES TAX SA/0000256/2019
133	D-STREV/54829/2025 STREV/5/2026	M/S MANGALAM TIMBER PRODUCTS LTD.,BHUBANESWAR VS STATE OF ODISHA	CHITTA RANAJAN DAS VS	// JUDICIAL MEMBER, ODISHA SALES TAX SA/0000255/2019
134	D-TRPCRL/7388/2026 TRPCRL/23/2026	DR.PRITAM KUMAR PANDA VS RAJESWARI DASH	SATYA NARAYAN BHRAMAR RAY VS	// S.D.J.M.,JAJPUR(Jajapur) DV M.C./0000188/2024
135	D-WA/10584/2026 WA/421/2026	STATE OF ODISHA VS HATTA KISHOR JYOTISH	DEBASHIS TRIPATHY,A.G.A VS	// () //
136	D-WP(C)/9697/2026 WP(C)/8005/2026	GOVERNING BODY OF VEER HANUMAN JEW DEGREE MAHAVIDYALAYA, NIKIRAI, VS KINDR KANTA SAMAL	KINDR KANTA SAMAL VS	// () ()

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137	D-WP(C)/9805/2026 WP(C)/8006/2026	STATE OF ODISHA THABIRA @ THABIR NAG VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
138	D-WP(C)/10917/2026 WP(C)/8007/2026	STATE OF ODISHA SAMARENDRA PRASAD DASH VS	JITENDRA SAMANTARAY VS	// // 0
139	D-WP(C)/9807/2026 WP(C)/8008/2026	BAR COUNCIL OF INDIA, DELHI NARAYAN BHOI VS	KARUNAKAR GAYA VS	// // 0
140	D-WP(C)/9750/2026 WP(C)/8009/2026	STATE OF ODISHA KANAKA BAGH @ BEHERA VS	BHOJARAJ SETH VS	// // 0
141	D-WP(C)/10244/2026 WP(C)/8010/2026	STATE OF ODISHA BIJAY KUMAR PERUA VS	ARUN KUMAR PATRA VS	// // 0
142	D-WP(C)/10133/2026 WP(C)/8011/2026	STATE OF ORISSA M.RAMESWAR CHOUDHURY @ RAMESWAR CHOUDHURY VS	MAHESWAR MOHANTY VS	// // 0
143	D-WP(C)/9885/2026 WP(C)/8012/2026	STATE OF ODISHA RANJITA KUMARI NAYAK VS	SANGRAM JENA VS	// // 0
144	D-WP(C)/10422/2026 WP(C)/8013/2026	STATE OF ODISHA MANORAMA DAS VS	GEETANJALI MAJHI VS	// // 0
145	D-WP(C)/10955/2026 WP(C)/8014/2026	STATE OF ODISHA BINAYAK TRIPATHY VS	SUSHANTA KUMAR MISHRA VS	// // 0
146	D-WP(C)/10300/2026 WP(C)/8015/2026	STATE OF ODISHA GOBINDA MAJHI VS	JYOTIRMAY GUPTA VS	// // 0
147	D-WP(C)/9891/2026 WP(C)/8016/2026	STATE OF ODISHA K.AHALYA PATRA VS	SANGRAM JENA VS	// // 0
		STATE OF ODISHA		//

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148	D-WP(C)/10452/2026 WP(C)/8017/2026	PRADEEP KUMAR KHUNTIA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
149	D-WP(C)/10999/2026 WP(C)/8018/2026	SULAV DAS VS THE INSTITUTE OF CHEMICAL TECHONOLOGY, MUMBAI	NIRANJAN LENKA VS	// 0 //
150	D-WP(C)/9912/2026 WP(C)/8019/2026	BINATA PATRO VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
151	D-WP(C)/10600/2026 WP(C)/8020/2026	P. NILAKANTHA REDDY VS PUBLIC INFORMATION OFFICER, OFFICE OF THE BLOCK DEVELOPMENT OFFICER, GANJAM	SURENDRA BEHERA VS	// 0 //
152	D-WP(C)/9892/2026 WP(C)/8021/2026	BINOD BIHARI MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
153	D-WP(C)/10616/2026 WP(C)/8022/2026	USHA RANI PADHY VS STATE OF ODISHA	SONALI PRUSTY VS	// 0 //
154	D-WP(C)/9933/2026 WP(C)/8023/2026	PURNA CHANDRA BEHERA VS STATE OF ODISHA	SARAT CHANDRA PADHI VS	// 0 //
155	D-WP(C)/10331/2026 WP(C)/8024/2026	NANDIKESH SEJPADA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
156	D-WP(C)/10626/2026 WP(C)/8025/2026	SAIRAM PATRO VS STATE OF ODISHA	SONALI PRUSTY VS	// 0 //
157	D-WP(C)/11001/2026 WP(C)/8026/2026	AKSHAY WAGHMARE VS THE INSTITUTE OF CHEMICAL TECHNOLOGY, MUMBAI	NIRANJAN LENKA VS	// 0 //
158	D-WP(C)/9895/2026 WP(C)/8027/2026	SUSILA KUMARI PANDA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
159	D-WP(C)/10635/2026	GOPAL KRISHNA PADHY	SONALI PRUSTY	//

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	WP(C)/8028/2026	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/9723/2026 WP(C)/8029/2026	BANA MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
161	D-WP(C)/10641/2026 WP(C)/8030/2026	JITENDRA KUMAR DAS VS STATE OF ODISHA	SONALI PRUSTY VS	// 0 //
162	D-WP(C)/10454/2026 WP(C)/8031/2026	RAMESH SAHU VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
163	D-WP(C)/10675/2026 WP(C)/8032/2026	SANDEEP KUMAR BEURA VS REGIONAL TRANSPORT OFFICER, JHARSUGUDA	JAGABANDHU SAHU VS	// 0 //
164	D-WP(C)/10828/2026 WP(C)/8033/2026	ANIL KUMAR SAHOO VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	// 0 //
165	D-WP(C)/9900/2026 WP(C)/8034/2026	SURYANARAYAN PATNAIK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
166	D-WP(C)/10700/2026 WP(C)/8035/2026	M/S. SUBASH CHANDRA SAMAL, AGASTI BAGICHA, JAJPUR VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, ODISHA, BHUBANESWAR	SUNIL MISHRA VS	// 0 //
167	D-WP(C)/10507/2026 WP(C)/8036/2026	DIBYASINGH JENA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
168	D-WP(C)/10065/2026 WP(C)/8037/2026	PRAMOD KUMAR BOURI VS STATE OF ODISHA	BISWABHUSAN DAS VS	// 0 //
169	D-WP(C)/7360/2026 WP(C)/8038/2026	KUNTI ROUT VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// 0 //
170	D-WP(C)/10581/2026 WP(C)/8039/2026	JYOTIPRAKASH MOHANTY VS	SUBHENDU KUMAR NAYAK VS	// 0

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171	D-WP(C)/10597/2026 WP(C)/8040/2026	STATE OF ODISHA M/S DURYADHAN SAHOO,CUTTACK VS SUPERINTENDENT, GST AND CENTRAL EXCISE,CUTTACK	KAJAL SAHOO VS	// // 0 //
172	D-WP(C)/10144/2026 WP(C)/8041/2026	GYANARANJAN SAHOO VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
173	D-WP(C)/10352/2026 WP(C)/8042/2026	JAYANTI DAS VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
174	D-WP(C)/10706/2026 WP(C)/8043/2026	BHARAT JENA VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	ITISHREE TRIPATHY VS	// 0 //
175	D-WP(C)/10780/2026 WP(C)/8044/2026	TOP GUARDING SERVICE PVT. LTD, BHUBANESWAR VS STATE OF ODISHA	TUSHAR KUMAR MISHRA VS	// 0 //
176	D-WP(C)/10488/2026 WP(C)/8045/2026	NEELAKANTHA RATH VS STATE OF ODISHA	PRAKASH RANJAN BARIK VS	// 0 //
177	D-WP(C)/10406/2026 WP(C)/8046/2026	LALIT KUMAR SAHOO VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	// 0 //
178	D-WP(C)/10226/2026 WP(C)/8047/2026	M/S KISHORE PRASAD BIJAY PRASAD AND CO, BALANGIR VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
179	D-WP(C)/10409/2026 WP(C)/8048/2026	RADHANATH SAHOO VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
180	D-WP(C)/10236/2026 WP(C)/8049/2026	BINDU SAGAR DASH VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
181	D-WP(C)/9320/2026 WP(C)/8050/2026	M/S HARIPRIYA ASSOCIATES, BERHAMPUR VS THE PRINCIPAL COMMISSIONER OF GST AND CENTRAL EXCISE, BHUBANESWAR	PRADOSH PATTNAIK VS	// 0 //

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182	D-WP(C)/9823/2026 WP(C)/8051/2026	BAITAL MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
183	D-WP(C)/10447/2026 WP(C)/8052/2026	PRABIR KUMAR DAS VS UTKAL UNIVERSITY, KHURDA	VS	// 0 //
184	D-WP(C)/9518/2026 WP(C)/8053/2026	KAMKALA MAJHI VS STATE OF ODISHA	ANIRUDHA DAS VS	// 0 //
185	D-WP(C)/10467/2026 WP(C)/8054/2026	SASWAT MISHRA VS BARSHARANI SAHU @ HOTA	UMAKANTA BARIK VS	// 0 //
186	D-WP(C)/10775/2026 WP(C)/8055/2026	SAROJINI BEHERA VS STATE OF ODISHA	PITAMBAR JENA VS	// 0 //
187	D-WP(C)/10773/2026 WP(C)/8056/2026	M/S BK STORES, KAMAKSHYA NAGAR, DHENKANAL VS AUTHORISED OFFICER, BANK OF BARODA, JAGANNATH ROAD, DHENKANAL	DURGA PRASAD PATTNAIK VS	// 0 //
188	D-WP(C)/9696/2026 WP(C)/8057/2026	M/S. SKM INFRAVENTURE PRIVATE LTD, KEONJHAR VS THE ADDITIONAL STATE TAX OFFICER, KEONJHAR CIRCLE, JAJPUR	BIPLABA P.B. BAHALI VS	// 0 //
189	D-WP(C)/9731/2026 WP(C)/8058/2026	BISWANATH OJHA VS UNION OF INDIA	MD. GOLAM MADANI VS	// 0 //
190	D-WP(C)/1049/2026 WP(C)/8059/2026	SANGITA AGARWAL VS UNION OF INDIA	ASWINI KUMAR DASH VS	// 0 //
191	D-WP(C)/9897/2026 WP(C)/8060/2026	BARUN KUMAR KABIRAJ VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
192	D-WP(C)/9832/2026 WP(C)/8061/2026	SUDAM CHARAN ROUT VS STATE OF ODISHA	MITRA RANJAN TRIPATHY VS	// 0 //
193	D-WP(C)/9938/2026	SHYAMA SUNDAR SOREN	SATYABRATA DASH	//

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	WP(C)/8062/2026	VS UNION OF INDIA	VS	0 //
194	D-WP(C)/8536/2026 WP(C)/8063/2026	M/S K.C CONSTRUCTION, MAYURBHANJ VS THE ADDITIONAL CT AND GST OFFICER, MAYURBHANJ	UPASANA BAL VS	// 0 //
195	D-WP(C)/10920/2026 WP(C)/8064/2026	MANJUSA CHOUDHURY @ ROUT VS THE SUB COLLECTOR, KENDRAPARA	BHAWANI SANKAR PANIGRAHI VS	// 0 //
196	D-WP(C)/9955/2026 WP(C)/8065/2026	PRAVATI KUMARI SAHU @ PRAVATI SAHU VS CHAIRMAN, ODISHA GRAMEEN BANK	SANTOSH KUMAR MAHANTY VS	// 0 //
197	D-WP(C)/9896/2026 WP(C)/8066/2026	ASISH KUMAR BISWAL VS STATE BANK OF INDIA, MUMBAI	ALOK KUMAR MOHAPATRA VS	// 0 //
198	D-WP(C)/11093/2026 WP(C)/8067/2026	DUSMANTA KUMAR BARIK VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
199	D-WP(C)/10495/2026 WP(C)/8068/2026	AJIT KUMAR DEY VS GENERAL MANAGER, UNITED INSURANCE COMPANY LTD, KHURDA	SANJAY KUMAR DAS VS	// 0 //
200	D-WP(C)/10615/2026 WP(C)/8069/2026	RATNAKAR JENA VS STATE OF ODISHA	AMBUJA BANDHU PARIDA VS	// 0 //
201	D-WP(C)/9830/2026 WP(C)/8070/2026	SAWMYADIP CHAKRABARTY VS STATE OF ODISHA	ABHISEK MOHANTY VS	// 0 //
202	D-WP(C)/9942/2026 WP(C)/8071/2026	GOLEKHA CHANDRA ROUL VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	// 0 //
203	D-WP(C)/10658/2026 WP(C)/8072/2026	PRABIR KUMAR DAS VS STATE OF ODISHA	 VS	// 0 //
204	D-WP(C)/10021/2026 WP(C)/8073/2026	SAHIL PANDA VS	GOKULANANDA SAHU VS	// 0

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205	D-WP(C)/9890/2026 WP(C)/8074/2026	CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI HEMANTA KUMAR JOSHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // 0 //
206	D-WP(C)/10303/2026 WP(C)/8075/2026	PRASANT KUMAR NAYAK VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //
207	D-WP(C)/9560/2026 WP(C)/8076/2026	BHAGIRATHI MAHANTA VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
208	D-WP(C)/10933/2026 WP(C)/8077/2026	SARAJ KUMAR MALLICK VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
209	D-WP(C)/9670/2026 WP(C)/8078/2026	RAJENDRA PANDA VS M/S.BIRAJA ELECTRICALS AND CONSTRUCTION, DEVIDWAR, JAJPUR TOWN,JAJPUR	AMARTYA MISHRA VS	// 0 //
210	D-WP(C)/5165/2026 WP(C)/8079/2026	TRINATH SAHOO VS UNION OF INDIA	AMITAV TRIPATHY VS	// 0 //
211	D-WP(C)/9190/2026 WP(C)/8080/2026	PRAKASH KUMAR PARIDA VS STATE OF ODISHA	SASANKA SEKHAR SATAPATHY VS	// 0 //
212	D-WP(C)/9703/2026 WP(C)/8081/2026	SARBESWAR BEHERA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// 0 //
213	D-WP(C)/11080/2026 WP(C)/8082/2026	ANUBHAV MOHANTY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
214	D-WP(C)/9972/2026 WP(C)/8083/2026	GOLU SATEYA VS THE BRANCH MANAGER, MAX NEW YORK LIFE INSURANCE CO.LTD, GANJAM	BISWAJIT NAYAK VS	// 0 //
215	D-WP(C)/10398/2026 WP(C)/8084/2026	PRADEEP KUMAR PARIJA VS DEPUTY DIRECTOR, ENFORCEMENT DIRECTORATE, GOVT OF INDIA, BHUBANESWAR	SOUMYA JYOTI BISWAL VS	// 0 //

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216	D-WP(C)/9986/2026 WP(C)/8085/2026	PRAFULLA PARIDA VS STATE OF ODISHA	SMITA RANJAN PATTNAIK VS	// 0 //
217	D-WP(C)/9533/2026 WP(C)/8086/2026	THE MANAGER, IFFCO- TOKIO GENERAL INSURANCE COMPANY LTD, HARYANA VS SUDHIR KUMAR BEHERA	RIMJHIMBALA PATI VS	// 0 //
218	D-WP(C)/10426/2026 WP(C)/8087/2026	KUMAR PRADIPTA SAHOO VS THE ADDITIONAL CT AND GST OFFICER, DHENKANAL CIRCLE	UPASANA BAL VS	// 0 //
219	D-WP(C)/10546/2026 WP(C)/8088/2026	SK.ASLAM VS COMMISSIONER CUM SECRETARY, S.M.E. DEPARTMENT, BBSR	RANJIT SAMAL VS	// 0 //
220	D-WP(C)/10103/2026 WP(C)/8089/2026	BIKRAM KISHORE DASH VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
221	D-WP(C)/10202/2026 WP(C)/8090/2026	ASHOK DASH VS STATE OF ODISHA	NEELAKANTHA PANDA VS	// 0 //
222	D-WP(C)/10246/2026 WP(C)/8091/2026	CHINMAY SENAPATI VS STATE OF ODISHA	NIRMAL RANJAN ROUTRAY VS	// 0 //
223	D-WP(C)/10664/2026 WP(C)/8092/2026	JITENDRA TEWARI VS REGIONAL MANAGER, RESERVE BANK OF INDIA, BHUBANESWAR	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
224	D-WP(C)/10518/2026 WP(C)/8093/2026	SEIKH RAHEMTULLAH VS THE ADDL STATE TAX OFFICER, CUTTACK-II CIRCLE	NATABAR PANDA VS	// 0 //
225	D-WP(C)/9831/2026 WP(C)/8094/2026	ANUP SINGH NAG VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
226	D-WP(C)/10423/2026 WP(C)/8095/2026	AMRITA DASH VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //
227	D-WP(C)/11059/2026	M/S SHREE BALAJI CARRIERS PRIVATE LIMITED, KOLKATA	LALIT KUMAR MAHARANA	//

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	WP(C)/8096/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/10679/2026 WP(C)/8097/2026	DIGAMBAR DAS VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //
229	D-WP(C)/10059/2026 WP(C)/8098/2026	RAGHUNATH SOREN VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //
230	D-WP(C)/8939/2026 WP(C)/8099/2026	SARBESWAR DAS VS ODISHA GRAMYA BANK, KHURDA	SWAPNA KUMAR OJHA VS	// 0 //
231	D-WP(C)/9569/2026 WP(C)/8100/2026	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
232	D-WP(C)/11069/2026 WP(C)/8101/2026	SANATANA BEHERA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
233	D-WP(C)/6805/2026 WP(C)/8102/2026	PATITAPABAN SWAIN VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
234	D-WP(C)/7543/2026 WP(C)/8103/2026	RAJAN KUMAR GUPTA VS THE DEPUTY COMMISSIONER, CGST AND CX, KEONJHAR DIVISION	UPASANA BAL VS	// 0 //
235	D-WP(C)/10583/2026 WP(C)/8104/2026	LATIKA PARIDA VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
236	D-WP(C)/10012/2026 WP(C)/8105/2026	M/S MAHABIR BOREWELL AND EQUIPMENTS, BHUBANESWAR VS THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE, BHUBANESWAR	BHABANI PRASAD MOHANTY VS	// 0 //
237	D-WP(C)/10014/2026 WP(C)/8106/2026	RABINDRA KUMAR MAHAPATRA VS COMMISSIONER CUM SECY, MSME DEPT.,GOVT OF ODISHA,BHUBANESWAR	SONALI PANDA VS	// 0 //
238	D-WP(C)/10043/2026 WP(C)/8107/2026	JAGAT BALLAV PANI VS	SUBRAT MISHRA VS	// 0

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239	D-WP(C)/10420/2026 WP(C)/8108/2026	THE ODISHA STATE COOPERATIVE MILK PRODUCERS FEDERATION, KHURDA SIBU KANUNGO VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// // 0 //
240	D-WP(C)/10016/2026 WP(C)/8109/2026	SURENDRANATH DASH VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	// 0 //
241	D-WP(C)/11088/2026 WP(C)/8110/2026	GAJENDRA KUMAR KHILAR VS ODISHA LIFT IRRIGATION CORPORATION LTD, KHURDA	UMESH CHANDRA MOHANTY VS	// 0 //
242	D-WP(C)/10854/2026 WP(C)/8111/2026	GOKULANANDA MAHAKUD VS THE STATE OF ODISHA	MANORANJAN MOHAPATRA VS	// 0 //
243	D-WP(C)/10940/2026 WP(C)/8112/2026	PHAKIR CHARAN SAHU VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
244	D-WP(C)/10296/2026 WP(C)/8113/2026	SRIKANTA OJHA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
245	D-WP(C)/10743/2026 WP(C)/8114/2026	MAHESWAR PATI VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
246	D-WP(C)/10692/2026 WP(C)/8115/2026	B.BISWESWARA RAO VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
247	D-WP(C)/10051/2026 WP(C)/8116/2026	DINABANDHU MOHANTA VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //
248	D-WP(C)/10696/2026 WP(C)/8117/2026	M/S.GOURANG MALLIK, UTTANGARA, JAJPUR VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR	SUNIL MISHRA VS	// 0 //
249	D-WP(C)/9218/2026 WP(C)/8118/2026	CHHABITA BEHERA VS OFFICE OF THE FOREST RANGE OFFICER, KHALLIKOTE RANGE, GANJAM	SOUMYA JYOTI BISWAL VS	// 0 //

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250	D-WP(C)/10053/2026 WP(C)/8119/2026	JAYANTA KUMAR MOHANTA VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //
251	D-WP(C)/10030/2026 WP(C)/8120/2026	HITESH KUMAR PATRA VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
252	D-WP(C)/10527/2026 WP(C)/8121/2026	JYOTI PRAKASH ROUT VS THE COMMISSIONER OF CGST, CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR	DEBA PRASAD MISHRA VS	// 0 //
253	D-WP(C)/7961/2026 WP(C)/8122/2026	MANU MALLICK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
254	D-WP(C)/10727/2026 WP(C)/8123/2026	SANTOSH KUMAR SHIAL VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
255	D-WP(C)/10033/2026 WP(C)/8124/2026	ANANTA GIRI VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
256	D-WP(C)/10529/2026 WP(C)/8125/2026	BIPIN BIHARI BEHERA VS COMMISSIONER OF CGST, CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR	DEBA PRASAD MISHRA VS	// 0 //
257	D-WP(C)/9803/2026 WP(C)/8126/2026	AKHILA BHOI @ AKHILARANJAN BHOI VS STATE OF ODISHA	KARUNAKAR GAYA VS	// 0 //
258	D-WP(C)/10671/2026 WP(C)/8127/2026	JADUMANI NAIK VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
259	D-WP(C)/10038/2026 WP(C)/8128/2026	TIKILI MALLICK VS STATE OF ODISHA	SATYA RANJAN PATI VS	// 0 //
260	D-WP(C)/10008/2026 WP(C)/8129/2026	A.JYOTI SARAB VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
261	D-WP(C)/10055/2026	NIRMALA SENAPATI	SUSHREE SANGITA PASAYAT	//

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	WP(C)/8130/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/11079/2026 WP(C)/8131/2026	PRADYUMNA KUMAR DAS VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// 0 //
263	D-WP(C)/9782/2026 WP(C)/8132/2026	TANAY KUMAR MOHANTY VS STATE OF ORISSA	KARUNAKAR RATH VS	// 0 //
264	D-WP(C)/10047/2026 WP(C)/8133/2026	SUNIL KUMAR MISHRA VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
265	D-WP(C)/7563/2026 WP(C)/8134/2026	RANJITA ROUT VS UNION OF INDIA	AJIT PARIJA VS	// 0 //
266	D-WP(C)/10734/2026 WP(C)/8135/2026	BIJAY KUMAR MAJHI VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
267	D-WP(C)/11143/2026 WP(C)/8136/2026	ANANTA KUMAR JENA VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //
268	D-WP(C)/10050/2026 WP(C)/8137/2026	M/S.YUKON ENTERPRISES PVT.LTD.SUNDERGARH VS ADDL.COMMISSIONER OF GST AND CE, APPEAL RAJASHWA VIHAR, BHUBANESWAR	BIBHUTI BHUSAN PANDA VS	// 0 //
269	D-WP(C)/10096/2026 WP(C)/8138/2026	JAGANNATH BARIK VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
270	D-WP(C)/10916/2026 WP(C)/8139/2026	SAMARU BHOI @ SAMARU BHUE VS STATE OF ODISHA	SWETA DASH VS	// 0 //
271	D-WP(C)/10699/2026 WP(C)/8140/2026	DEWAN MURMU VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS	// 0 //
272	D-WP(C)/9682/2026 WP(C)/8141/2026	M/S.SKM INFRAVENTURE PRIVATE LTD, KEONJHAR VS	BIPLABA P.B. BAHALI VS	// 0

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273	D-WP(C)/10725/2026 WP(C)/8142/2026	THE DEPUTY COMMISSIONER OF CT AND GST, KEONJHARCIRCLE, JAJPUR SABITA KUMARI RATHA VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// // ()
274	D-WP(C)/10938/2026 WP(C)/8143/2026	SUMANTA SAHU VS THE TAX RECOVERY OFFICER CUM RTO, TALCHER, ANGUL	SUBASH CH PANI VS	// ()
275	D-WP(C)/10045/2026 WP(C)/8144/2026	SUBRAT ROUT @ SUBRAT KUMAR ROUT VS STATE OF ORISSA	PANCHANAN PANIGRAHI VS	// ()
276	D-WP(C)/10742/2026 WP(C)/8145/2026	SANKARSHAN MALLIK VS STATE OF ODISHA	MANORANJAN PADHI VS	// ()
277	D-WP(C)/10941/2026 WP(C)/8146/2026	BIKRAM KESHARI KANUNGO VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// ()
278	D-WP(C)/10446/2026 WP(C)/8147/2026	RAGHU NATH NAYAK VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// ()
279	D-WP(C)/9690/2026 WP(C)/8148/2026	M/S.SKM INFRAVENTURE PRIVATE LTD, KEONJHAR VS THE CT AND GST OFFICER, KEONJHARCIRCLE, JAJPUR	BIPLABA P.B. BAHALI VS	// ()
280	D-WP(C)/10836/2026 WP(C)/8149/2026	M/S SUSIL KUMAR PRADHAN, ANGUL VS STATE TAX OFFICER, ANGUL CIRCLE, CT AND GST TERRITORIAL RANGE, ANGUL	RAJ KUMAR JENA VS	// ()
281	D-WP(C)/10747/2026 WP(C)/8150/2026	MAKARADHARA MALLIK VS STATE OF ODISHA	MANORANJAN PADHI VS	// ()
282	D-WP(C)/9747/2026 WP(C)/8151/2026	M/S. CHOUDHURY FABRICATION WORKS, SAMBALPUR VS DISTRICT EDUCATION OFFICER, SUNDERGARH	MOHIT AGARWAL VS	// ()
283	D-WP(C)/7550/2026 WP(C)/8152/2026	SAI STUTI ENTERPRISES, KISHANNAGAR, CUTTACK VS THE STATE TAX OFFICER, CUTTACK II CIRCLE	UPASANA BAL VS	// ()

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284	D-WP(C)/9866/2026 WP(C)/8153/2026	RANGADHAR MEHER VS ADDITIONAL STATE TAX OFFICER, CT AND GST CIRCLE, SONEPUR	ABHISHEK SAHOO VS	// 0 //
285	D-WP(C)/11184/2026 WP(C)/8154/2026	DTL LALBABA RAIL ENGG LLP., MAHARASHTRA VS UNION OF INDIA	ABHISEK AGARWAL VS	// 0 //
286	D-WP(C)/10753/2026 WP(C)/8155/2026	KAMALAKANTA MALLIK VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
287	D-WP(C)/10812/2026 WP(C)/8156/2026	DEBAJANI MOHANTY VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
288	D-WP(C)/10056/2026 WP(C)/8157/2026	M/S.YUKON ENTERPRISES PVT.LTD.,SUNDERGARH VS ADDL.COMMISSIONER OF GST AND CE, APPEAL RAJASHWA, BHUBANESWAR	BIBHUTI BHUSAN PANDA VS	// 0 //
289	D-WP(C)/11179/2026 WP(C)/8158/2026	KALANDI CHARAN PANDA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
290	D-WP(C)/11084/2026 WP(C)/8159/2026	SAI SRUSTHI SCHOOL AND COLLEGE OF NURSING, JAJPUR VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
291	D-WP(C)/8935/2026 WP(C)/8160/2026	KHIROD KUMAR MISHRA VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //
292	D-WP(C)/10895/2026 WP(C)/8161/2026	BRAJAGOPAL DUTTA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
293	D-WP(C)/10736/2026 WP(C)/8162/2026	PRAMOD KUMAR PRADHAN VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
294	D-WP(C)/10942/2026 WP(C)/8163/2026	TOFAN KUMAR BARAL VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
295	D-WPCRL/7729/2026	JHUNURANI KHUNTIA	PARSURAM PANDA	NAIKANI-DIHI /53 /2026

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	WPCRL/30/2026	VS STATE OF ODISHA	VS	() //
296	D-WPCRL/7136/2026 WPCRL/31/2026	SUBASINI BARIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /603 /2025 () //
297	D-ABLAPL/7253/2026 ABLAPL/3114/2026	PRASANT KU. BHUYAN VS STATE OF ODISHA	NARENDRA PRASAD RATH VS	KABISURYANAGAR /67 /2026 () //
298	D-ABLAPL/7273/2026 ABLAPL/3115/2026	SAMBIT RAY VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	MARKAT NAGAR /57 /2025 () //
299	D-ABLAPL/6756/2026 ABLAPL/3116/2026	AKASH BEHERA VS STATE OF ODISHA	HEMANT KU. TRIPATHY VS	ATHGARH /35 /2026 () //
300	D-ABLAPL/6967/2026 ABLAPL/3117/2026	HASAN @ ASHISH KUMAR BEHURA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	ASTARANGA /82 /2019 () //
301	D-ABLAPL/7274/2026 ABLAPL/3118/2026	SAMBIT RAY VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	CYBER CRIME AND ECO. OFFENCE, CU () //
302	D-ABLAPL/6997/2026 ABLAPL/3119/2026	GOBINDA NAYAK VS STATE OF ODISHA	DEBI PRASAD PATNAIK VS	JAGATPUR /112 /2026 () //
303	D-ABLAPL/7350/2026 ABLAPL/3120/2026	KRUPASINDHU BEHERA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	TIHIDI /65 /2026 () //
304	D-ABLAPL/6998/2026 ABLAPL/3121/2026	RAMACHANDRA SAHU VS STATE OF ODISHA	SARADA PRASAD DASH VS	BELLAGUNTHA /1 /2026 () //
305	D-ABLAPL/7113/2026 ABLAPL/3122/2026	SHASHI BHUSAN MOHANTY VS STATE OF ODISHA	JATINDRA MOHAN ROUT VS	MARINE PENTHAKATA /17 /2026 () //
306	D-ABLAPL/7146/2026 ABLAPL/3123/2026	RUKSANA BIBI VS	SURYAKANTA DASH VS	JALESWAR /103 /2026 ()

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307	D-ABLAPL/7284/2026 ABLAPL/3124/2026	STATE OF ODISHA OMKAR DAS VS	ASHOK KUMAR BEHERA VS	// / /0 ()
308	D-ABLAPL/7324/2026 ABLAPL/3125/2026	STATE OF ODISHA KANHA SAMANTARAY VS	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /48 /2026 ()
309	D-ABLAPL/7152/2026 ABLAPL/3126/2026	STATE OF ODISHA BIBHU @ BIBHU PRASAD MAHAPATRA VS	CHEERA RANJAN SATAPATHY VS	// TALABANIA /233 /2025 ()
310	D-ABLAPL/7353/2026 ABLAPL/3127/2026	STATE OF ODISHA SANJAY RANA VS	PRAVASH CHANDRA JENA VS	// RAIBANIA /26 /2026 ()
311	D-ABLAPL/7163/2026 ABLAPL/3128/2026	STATE OF ODISHA BASANTA SAMAL VS	ANIRUDHA DAS VS	// DHENKANAL SADAR /160 /2026 ()
312	D-ABLAPL/7366/2026 ABLAPL/3129/2026	STATE OF ODISHA PRAHALLAD BISWAL VS	PRASANTA KUMAR NANDA VS	// BEGUNIA P.S. /72 /2026 ()
313	D-ABLAPL/7330/2026 ABLAPL/3130/2026	STATE OF ODISHA BIGHNESWAR BARIK VS	DHARMENDRA SETHY VS	// NILGIRI /112 /2026 ()
314	D-ABLAPL/7331/2026 ABLAPL/3131/2026	STATE OF ODISHA GOPAL CHANDRA @ GOPAL JENA VS	JNYANANANDA PANDA VS	// / /0 J.M.F.C,CUTTACK(Cuttack)
315	D-ABLAPL/7339/2026 ABLAPL/3132/2026	STATE OF ODISHA SAUBHAGYA RANJAN ROUT VS	PRADEEP RANJAN MISHRA VS	2(A)CC/0000022/2026 PAHALA /390 /2023 ()
316	D-ABLAPL/7199/2026 ABLAPL/3133/2026	STATE OF ODISHA SK.AMIRUDDIN VS	PRADEEP KUMAR DASH VS	// KENDRAPARA /33 /2026 ()
317	D-ABLAPL/7370/2026 ABLAPL/3134/2026	STATE OF ODISHA SUMANTA MANDAL VS	DIBYA JYOTI SAHOO VS	// KASAFAL MARINE /15 /2026 ()
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-ABLAPL/7372/2026 ABLAPL/3135/2026	RAMA MAJHI VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	CHANDIPUR /48 /2026 () //
319	D-ABLAPL/7237/2026 ABLAPL/3136/2026	SITAL SWAIN VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	//0 () //
320	D-ABLAPL/7308/2026 ABLAPL/3137/2026	GANESH CHANDRA PATRA @ GANESH PATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KAMARDA /54 /2026 () //
321	D-ABLAPL/7333/2026 ABLAPL/3138/2026	JAYANTA MAHARANA VS STATE OF ODISHA	DHARMENDRA SETHY VS	NILGIRI /112 /2026 () //
322	D-ABLAPL/6415/2026 ABLAPL/3139/2026	RAMA CHANDRA SAMANTA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BASTA /98 /2026 () //
323	D-ABLAPL/7248/2026 ABLAPL/3140/2026	SHWETA TIWARI VS STATE OF ODISHA	ARUN KUMAR PATRA VS	//0 S.D.J.M.,(PANPOSH), ROURKELA(Sundar 2(A)CC/0000085/2026
324	D-ABLAPL/7343/2026 ABLAPL/3141/2026	SEKH TOFAN @ SK TOFAN VS STATE OF ODISHA	KARUNAKAR GAYA VS	JEYPORE MAHILA /43 /2026 () //
325	D-ABLAPL/7116/2026 ABLAPL/3142/2026	BULBUL BIBI @ SULTANA BIBI VS STATE OF ODISHA	APARESH BHOI VS	MARINE PS AT BALARAMGADI /22 /2026 () //
326	D-ABLAPL/7374/2026 ABLAPL/3143/2026	BIMAL PUNTIA @ BIMAL KUMAR PUNTIA @ TIKI VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	//0 S.D.J.M.,BHADRAK(Bhadrak) 2(A)CC/0000167/2026
327	D-ABLAPL/3755/2026 ABLAPL/3144/2026	PRASANTA KUMAR PALLEI @ P.K.PALLEI VS UNION OF INDIA(CBI)	ALEKHA KUMAR SAHOO VS	//0 () //
328	D-ABLAPL/6882/2026 ABLAPL/3145/2026	B.TRINATH PATRO VS STATE OF ODISHA	DILLIP KUMAR SAHU VS	KHALLIKOTE /69 /2026 () //
329	D-ABLAPL/7395/2026	SRIRAM MAHANTY	MAHES DAS	TUMUDIBANDHA /80 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/3146/2026	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/7404/2026 ABLAPL/3147/2026	SRIKANT @ SRIKANTA MALIK VS STATE OF ODISHA	RAKESH BEHERA VS	BHUBAN /126 /2026 () //
331	D-ABLAPL/7410/2026 ABLAPL/3148/2026	DEEPAK DAS @ DEEPAK KUMAR DAS VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	SAHID NAGAR P.S. /13 /2021 () //
332	D-ABLAPL/7457/2026 ABLAPL/3149/2026	KIRAN B MEENA VS STATE OF ODISHA	ABHAY KHANDELWAL VS	MANCHESWAR P.S. /57 /2026 () //
333	D-ABLAPL/7460/2026 ABLAPL/3150/2026	PRAKASH B. MEENA VS STATE OF ODISHA	ABHAY KHANDELWAL VS	MANCHESWAR P.S. /57 /2026 () //
334	D-ABLAPL/7396/2026 ABLAPL/3151/2026	PRIYABRATA SAHOO VS STATE OF ODISHA	SARADA PRASAD DASH VS	/ /0 () //
335	D-ABLAPL/7424/2026 ABLAPL/3152/2026	DEBABRATA MISHRA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	DELANGA /312 /2024 () //
336	D-ABLAPL/7009/2026 ABLAPL/3153/2026	GIRISH CHANDRA NAYAK VS STATE OF ODISHA	BHAGYASHREE BISWAL VS	BYREE /12 /2026 () //
337	D-ABLAPL/7048/2026 ABLAPL/3154/2026	BHIMASEN PRADHAN VS STATE OF ODISHA	AMIT KUMAR NATH VS	CHHENDIPADA /67 /2026 () //
338	D-ABLAPL/7265/2026 ABLAPL/3155/2026	SANJEEB KUMAR MOHAPATRA VS STATE OF ODISHA	BIBHUDATTA PANDA VS	BENTKAR (42 MOUZA) UPD CUTTACK () //
339	D-ABLAPL/7314/2026 ABLAPL/3156/2026	NIRANJAN PARIDA VS STATE OF ODISHA	PADMANAV BHUTIA VS	/ /0 () //